

आयकर अपीलीय अधिकरण, 'ए' न्यायपीठ, चेन्नई।
IN THE INCOME TAX APPELLATE TRIBUNAL
'A' BENCH: CHENNAI

श्री मनोज कुमार अग्रवाल, लेखा सदस्य एवं श्री मनोमोहन दास, न्यायिक सदस्य के समक्ष
BEFORE SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER
AND
SHRI MANOMOHAN DAS, JUDICIAL MEMBER

आयकर अपील सं./ITA No.305/Chny/2022
निर्धारण वर्ष /Assessment Year: 2017-18

Shankaralingam Mala,
No.23, Sankaran Pillai Road,
Trichy – 620 002.

The Dy. Commissioner of
Vs. Income Tax,
Circle-1(1),
Trichy.

[PAN: AANPM-2602-D]
(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/ Appellant by
प्रत्यर्थी की ओर से /Respondent by

: Shri D. Anand, Advocate
: Shri R. Mohan Reddy, CIT

सुनवाई की तारीख/Date of Hearing

: 12.06.2023

घोषणा की तारीख /Date of Pronouncement

: 12.06.2023

आदेश / ORDER

PER MANOMOHAN DAS, J.M:

The appeal was fixed for hearing on 12-06-2023. The Ld. Representative of assessee, Mr. D. Anand, Advocate appeared and makes request for permission to withdraw the appeal. Bench sought comments of the Ld. D.R on the request of the Ld. AR. The Ld. DR expressed his no objection. Permission granted to the assessee to withdraw his appeal. Hence, the appeal is dismissed as withdrawn. Passed order accordingly.

: - 2 - :

2. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 12th June, 2023.

Sd/-
(मनोज कुमार अग्रवाल)
(Manoj Kumar Aggarwal)
लेखा सदस्य /Accountant Member

Sd/-
(मनोमोहन दास)
(Manomohan Das)
न्यायिक सदस्य/Judicial Member

चेन्नई/Chennai, दिनांक/Dated: 12.06.2023
EDN/-

आदेश की प्रतिलिपि अग्रेषित/**Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त/CIT
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF